

Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat,
Jammu

Notification.
Jammu, the 24th February, 2020

S.O 65 In exercise of the powers conferred by proviso to sub-section (2) of section 3 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby intends to upgrade the following Municipal Committees as Municipal Councils, falling under the jurisdiction of Directorate of Urban Local Bodies, Jammu/Kashmir and their subsequent inclusion in Schedule I of the Act, namely:-

S.No.	Name of the Municipal Committee
01	Municipal Committee Kulgam
02	Municipal Committee Pulwama
03.	Municipal Committee Shopian
04	Municipal Committee Ganderbal
05	Municipal Committee Budgam
06	Municipal Committee Bandipora
07	Municipal Committee Kupwara
08	Municipal Committee Reasi
09.	Municipal Committee Doda
10.	Municipal Committee Samba
11	Municipal Committee Kishtwar
12.	Municipal Committee Ramban
13	Municipal Committee Rajouri

Any inhabitant of aforesaid Committee(s), who desires to object to this proposal, may submit his/her objections in writing to the Government through Deputy Commissioner concerned, within a period of five weeks from the date of publication of this notification.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta), IAS

**Principal Secretary to the Government
Housing & Urban Dev. Department.**

Dated : 24th-02-2020


No.HUD/LSG/ULBJK/30/2020

Copy to the:-

1. All Financial Commissioners.
2. All Principal Secretaries to the Government.
3. All Commissioner/Secretaries to the Government.
4. Divisional Commissioner, Jammu/Kashmir.
5. All Secretaries to the Government.

6. Municipal Commissioner(s), JMC/SMC.
7. Director, Urban Local Bodies, Jammu/Kashmir.
8. Special Secretary to Chief Secretary.
9. All concerned Deputy Commissioners, with the request to affix this notification in his/her office.
10. General Manager, Government Ranbir Press, Jammu, for publication in the Gazette Notification.
11. Private Secretary to Advisor (S) to Lieutenant Governor.
12. Private Secretary to Advisor (F) to Lieutenant Governor.
13. Private Secretary to Advisor (B) to Lieutenant Governor.
14. Private Secretary to the Chief Secretary.
15. Private Secretary to the Principal Secretary, H&UDD
16. Website In-charge, H&UDD.
17. S.O file (w.2.s.c)

(Syed Nazir Ahmad)

 **Under Secretary to Government
Housing and Urban Dev. Department**